NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1). ANANT ONERATHIA

Cornel for BZER3

· 2. Desikan. B.

FOR A. K. Mylsamy

Associates

Counsel for PIBPS

ORDER

Counsel for petitioner present. Counsel for R2 & R3 present. No representation on behalf of R4. Counsel for the respondents stated that they are trying to settle the disputes between the parties. Therefore, a chance be given in order to arrive at a settlement. Counsel for the petitioner has not confirmed the same, rather stated that they have already filed an affidavit indicating that a compromise could not be arrived at. Since R1 is a family concern and if one more chance is given that will be in the interest of both the parties. At request time is enlarged. Put up on 9.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)